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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No. 314/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th October 2017, 10.30 A.M

Name of the Company	Kishore Kumar Sen -Vs- Diana Cinetone Pvt Ltd & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Arubhan Sinha
Pragya Sett

Adv for Petitioner
Adv. for
Respondents

[Signature]
6/10/17
[Signature]
6/10/17

ORDER

Ld. Counsels for the petitioner as also respondents are present.

Matter adjourned due to paucity of time.

Listed on 9th November 2017.

[Signature]
(Jinan K.R.)
Member (J)

[Signature]
(Vijai Pratap Singh)
Member (J)